

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-619 /ND/2018

In the matter of :

Mr. **Amit** Kaushal and Purcell  
Design and Heritage Consultants (P) Limited

....PETITIONER

SECTION :

Under Section 59 (7), IBC Code, 2016

Order delivered on 04.6.2018

Coram :

R. Varadharajan,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj  
Hon'ble Member (Tech.)

For the Petitioner /applicant :  
For the Respondent/Corporate Debtor :  
For the Intervener :

ORDER

None appears for the petitioner. In the circumstances, post the matter for the appearance of the petitioner on 13.7.2018. Non-appearance on the part of petitioner will result in dismissal of the petition.

List on 13.7.2018.

— *Sd* —

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

— *Sd* —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit